

IN THE MATTER OF CORPORATE INSOLVENCY RESOLUTION PROCESS OF DHARANI SUGARS AND CHEMICALS LIMITED
 CIN : L15421TN1987PLC014454
 Date of commencement of CIRP: 29th July 2021

LIST OF CREDITORS
 Summary as on 27-04-2022

Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2021

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)
 Annexure-4

Sl NO	Name of the Creditor	Details of Claim Received		Details of Claim Admitted						Amount of Contingent Claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
		Date of Receipt	Amount claimed	Amount of Claim admitted	Nature of Claim	Amount Covered by Security Interest	Amount Covered by guarantee	Whether Related Party?	% of Voting Share in COC						
B	Related Party Financial Creditors														
1	Dharani Developers Private Limited	26-10-2021	15,29,55,711	0	Financial Debt	0	0	Yes	0	0	0	0	15,29,55,711		
2	Dr. Palani G. Periasamy	22-10-2021	6,19,96,269	0	Financial Debt	0	0	Yes	0	0	0	0	6,19,96,269		
	Total		21,49,51,980	0	0	0	0	0	0	0	0	0	21,49,51,980		

Note:

1 to 12. Notes attached in separate annexure as "Annexure to the List of Financial Creditors of Dharani Sugars & Chemicals Limited – Security Interest Captured as per Form C".

13. Admitted amount is based on the amount outstanding as per the audited financial statements of the company & the interest workings shared by the management on the borrowings for the period from the date of classification of NPA by the respective claimant to the date of commencement of CIRP. However, the Company has not applied interest on borrowings in the audited financial statements since the date of classification of the account as Non Performing Asset by the respective banks / financial institutions.

